

**Shri Bishang Kelshing:** I find from the reply that a certain amount has been surrendered. May I know the reasons why this amount could not be fully utilized and had to be surrendered? What action is Government going to take to stop the surrender or lapse of money?

**Shri D. Ering:** The main reason for this was the reduction in costs and shortage of personnel and supplies. The schemes for the Second Five Year Plan were formulated during 1954-55, at a time when several parts of the Agency were yet to be fully opened up and only a start had been made in the development of communications. No close parallel to the situation obtaining in NEFA could be found in the rest of the country. The estimates were, therefore, made on a rough and ready basis. This led to the curious result that while on the expenditure side approximately 30 per cent of the sum allotted for the Plan remained unutilised, the physical targets achieved were actually much higher than 70 per cent.

**Shri Hem Barua:** May I know whether it is not a fact.....

**Mr. Speaker:** He has replied that this would not occur again, the reasons why it occurred earlier have been given.

**Shri Hem Barua:** May I know whether it is not a fact that the tribal people of NEFA supplied voluntary labour also which computed in terms of money would come to about Rs. 1,70,000, and if so whether any recognition, formal or official, is given to these people for this voluntary labour?

**Shri Jawaharlal Nehru:** Recognition is no doubt given and appreciation shown.

### Coconut Fibre Processing Factory in Kerala

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{ Shri Maniyangadan:  
 { Shri Warrior:  
 { Shri Wasudevan Nair:  
 \*1123. { Shri A. K. Goplan:  
 { Shri Imbichibava:  
 { Shri Koya:  
 { Shri Ravindra Varma:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether applications have been received for issue of a license for starting a factory in Kerala for processing coconut fibre and production of upholstery etc.;

(b) if so, how many such applications were received;

(c) whether there was any application for starting such a factory outside Kerala;

(d) whether license has been issued to any such applicant; and

(e) if not, the reasons therefor?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):**  
 (a) Yes, Sir.

(b) Seven. Four proposals have been approved. Three are under consideration.

(c) Yes, Sir.

(d) Yes, Sir, to one applicant other than Kerala State.

(e) Does not arise.

**Shri Maniyangadan:** In view of the industrial backwardness of the State, will Government see that these industries are started as early as possible?

**Shri Manubhai Shah:** As I said four licenses have already been issued; the other three are under consideration.

**Shri Maniyangadan:** Of the four licenses issued how many are from Kerala?

**Shri Manubhai Shah:** All excepting one are from Kerala.

**Shri Warrior:** May I know whether these applicants have asked for any foreign exchange for the import of machinery, and if so, how much?

**Shri Manubhai Shah:** It is about a lakh and a half to two and a half lakhs.

**Shri Vasudevan Nair:** From the facts in the possession of Government, may I know whether Government is sure that these industries will come up within a reasonable period?

**Shri Manubhai Shah:** I hope, Sir, that within a year it will take place in all coir-producing States.

**Shri Warrior:** Is there any proposal from any of the applicants that they would meet the requirements of foreign exchange without depending on the Government of India?

**Shri Manubhai Shah:** There is none; we would have been glad if they had said so.

#### Valapattanam Irrigation Scheme

\*1124. **Shri A. V. Raghavan:** Will the Minister of Planning be pleased to state:

(a) whether sanction has been accorded to the Valapattanam Irrigation Scheme in Kerala; and

(b) if not, whether in view of the urgency of the scheme Government propose to expedite the matter?

**The Deputy Minister in the Ministry of Labour and Employment and Planning (Shri C. R. Pattabhi Raman):** (a) Yes, Sir. The scheme has recently been accepted for inclusion in the Third Plan. The work on

the actual execution of the scheme would start after it has been technically examined in the Central Water and Power Commission and considered by the Advisory Committee on Irrigation, Flood Control and Power Projects and approved for implementation by the Planning Commission.

(b) Does not arise.

**Shri A. V. Raghavan:** May I know when the actual work will be started?

**The Minister of Planning and Labour and Employment (Shri Nanda):** That will depend upon certain conditions being fulfilled. The technical merits of the scheme are being examined by the Technical Advisory Committee of the CWPC.

**Shri M. K. Kumaran:** May I know whether it is a fact that the irrigation and Power projects from Kerala intended to be started this year are being delayed due to want of sanction from the Centre, and if so, what is the reason for the delay?

**Shri C. R. Pattabhi Raman:** No, Sir; it is not so.

**Shri Warrior:** May I know whether the delay in the execution of the Valapattanam Scheme is causing large scale sea erosions in the coast-line of Kerala?

**Shri C. R. Pattabhi Raman:** Sea erosion is one of the matters for consideration in the whole Plan, it is under the consideration of the Planning Commission.

#### Industrial Potentialities of Goa

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\*1125. } **Shri Shree Narayan Das:**  
          } **Shri Bibhuti Mishra:**  
          } **Shri P. C. Borooah:**  
          } **Shri Rameshwar Tantia:**

Will the Prime Minister be pleased to state: